

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE NO. 01/2019 - A.D. (ESTT.) DEPT. DATED 01/03/2019

Quotations in sealed cover are invited from reputed firms/suppliers for preparation and supply of Photo Identity Cards with ribbon for the use of Hon'ble Judges, Judicial Officers and Officers/Staff of Patna High Court, Patna.

The quotations must reach this Hon'ble Court within 15 days from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained.

Terms and Conditions:-

1. The firm shall submit their quotations alongwith some best samples of Photo Identity Card with printed (Name of Institution) ribbon.
2. The rate quoted in quotation should be inclusive of all taxes and other charges, if any.
3. No advance payment shall be made.
4. The firms shall submit their bill in triplicate after preparation and supply of Photo Identity Cards with printed ribbon.
5. Payment will be made only through 'Bank Draft' after preparation and supply of Photo Identity Cards with printed ribbon and in case any defect is found in any of the Photo Identity Card supplied, the firm concerned shall have to replace it, immediately free of cost.
6. The Court reserves the right to accept or reject any or all quotations without assigning any reason.

Note:-All quotations and correspondence to be addressed to the undersigned.


Registrar (Establishment) I/c
Patna High Court, Patna
Bihar, Pin Code - 800028
Ph. No. - 0612-7158712 (O)